

In response to this Delhi Administration invited applications from private operator. Since the number of applications received were more than the number of permits to be issued, draw *of lots was held. In the meantime, stay order was issued by the Delhi High Court on writ petitions filed by the private operators with the direction that the result of the draw should not be finalised and declared.*

Pension Scheme in Associate Banks of State Bank of India

4222. SHRI CHETAN P. S. CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to introduce pension scheme in all the associate banks of the State Bank of India;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which pension scheme would be introduced in all the associate banks of the State Bank of India as these constitute SBI Group?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d) Retirement benefits in the form of Contributory Provident Fund and Gratuity are already available to the employees of the Associate Banks of State Bank of India except in the case of State Bank of Hyderabad where, owing to historical reasons, the

pension scheme is also available to the employees who joined the Bank before the 30th Sept., 1959. The demand of bank employees for pension as a third retirement benefit has not been found acceptable to the Government in view of the financial liabilities involved.

Computerisation in Public Sector Banks

4223. SHRI CHETAN P. S. CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of public sector banks which have been computerised so far, bank-wise;

(b) the number of bank branches proposed to be computerised during 1991-92, bank-wise; and

(c) the amount allocated for the purpose for 1991-92, bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c) A statement indicating the bank-wise position of the number of branches of public sector banks covered so far under mechanisation/computerisation, the number of branches proposed to be covered in this regard during 1991-92 as well as the estimated amount allocated for the purpose for 1991-92, as reported by public sector banks, is attached.

STATEMENT		(Rs. in lakhs)		
S. No.	Name of the Bank	No. of branches covered under mechanisation/computerisation so far	No. of branches proposed to be covered under mechanisation/computerisation during 1991-92	Estimated amount allocated for the purpose for 1991-92
1	2	3	4	5
1.	State Bank of India	314	307	2900.00
2.	State Bank of Bi. & Jaipur	41	1	90.50
3.	State Bank of Hyderabad	33	21	109.00
4.	State Bank of Indore	21	1	73.50
5.	State Bank of Mysore	26	3	6.30
6.	State Bank of Patiala	19	1	55.00
7.	State Bank of Saurashtra	11	1	40.00
8.	State Bank of Travancore	28	2	43.00
9.	Allahabad Bank	54	1*	Nil
10.	Bank of Baroda	121	40	340.00
11.	Bank of India	111	1	25.00
12.	Bank of Maharashtra	38	11	40.00
13.	Canara Bank	102	1	87.30
14.	Central Bank of India	83	29	102.35
15.	Dena Bank	34	2	50.00
16.	Indian Bank	77	1	80.00
17.	Indian Overseas Bank	75	10	300.00
18.	Punjab National Bank	103	1	@
19.	Syndicate Bank	58	1	50.00
20.	Union Bank of India	61	@	@
21.	United Bank of India	15	10	50.00
22.	UCO Bank	35	43	@
23.	Andhra Bank	21	10	30.00
24.	Corporation Bank	19	4	51.25
25.	New Bank of India	26	Nil	Nil
26.	Oriental Bank of Commerce	18	1	41.32
27.	Punjab & Sind Bank	34	22	75.00
28.	Vijaya Bank	25	10	24.00

Already purchased. @Not yet finalised.